GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES LOK SABHA

STARRED QUESTION NO. *338 TO BE ANSWERED ON 22^{ND} DECEMBER, 2015

GROWTH OF FISHERY SECTOR

*338. SHRI RAJESHBHAI CHUDASAMA: SHRI B.V. NAIK:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether enormous potential exists for the growth of fishery sector in the country;
- (b) if so, the demand and supply of fish at present in the country;
- (c) whether fishing is banned for some months in certain coastal States at present;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the steps taken/proposed to be taken by the Government to increase fish production in each of the coastal State/UT in the country?

ANSWER

THE MINISTER FOR AGRICULTURE AND FARMERS WELFARE (SHRI RADHA MOHAN SINGH)

(a) To (e): A statement is laid on the Table of the House

STATEMENT REFERRED IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. *338 ON "GROWTH OF FISHERY SECTOR" TO BE ANSWERED ON 22ND DECEMBER, 2015.

- (a): Yes Madam.
- (b): The likely demand for fish in the country for the year 2016-17 is estimated to be 110 lakh tonnes and by 2020-21, the demand is expected to be 140 lakh tonnes according to the Twelfth Five Year Plan report on Economic Sectors (Volume II). Against these projected demands, the fish production is about 101.64 lakh tonnes during 2014-15 (provisional).
- (c): Yes Madam.
- (d): Government of India implements a uniform ban on fishing for all fishing vessels in the Indian Exclusive Economic Zone (EEZ) beyond territorial waters i.e. between 12 nautical miles to 200 nautical miles. This year the ban was implemented on the East Coast including Andaman & Nicobar Islands from 15th April to 14th June, 2015 and on the West Coast including Lakshadweep Islands from 1st June to 31st July, 2015. State Governments/ UTs are also implementing fishing ban in their territorial waters upto 12 nautical miles for a period ranging from 45 to 75 days. The fishing ban is imposed annually for conservation, natural fish breeding purposes, effective management of marine fishery resources and sea safety reasons of marine fishing communities.
- (e): The Department of Animal Husbandry, Dairying & Fisheries, Ministry of Agriculture and Farmers Welfare has been implementing schemes for increasing fish production in the country by providing assistance for:- Establishment of Fish Seed Hatcheries, Fish Feed Mills, Stocking of Fish Fingerlings in Beels, Wetlands, Creation of New Ponds, One Time Inputs for Formulated Pelleted Fish Feed, Aquaculture promotion, establishment of Fishing Harbours, Fish Landing Centres, fish processing units, preservation storage infrastructure, fish marketing and transport infrastructure etc. The Department also supports other fishery activities like stocking of fish seed in reservoirs and open water bodies, cage culture in reservoirs and open sea, coldwater fisheries development, establishment of cold storage and imparting training and skill development etc.